

**Central Administrative Tribunal  
Principal Bench**

**CP No.175/2017  
In  
OA No.1373/2014**

New Delhi, this the 8<sup>th</sup> day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Chandra Kant Dubey,  
S/o Shri Kamla Kant Dubey,  
Retired from the post of Loco Pilot (Senior Passenger),  
From Northern Railway, Delhi Division,  
R/o 179, 'H' Block, Karampura,  
New Delhi.

...Applicant

(By Advocate : Shri Yogesh Sharma )

**Versus**

1. Shri A.K. Puthia,  
General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri Arun Arora,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.

...Respondents

(By Advocate : Shri S.M. Arif)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

When the matter was taken up for hearing, learned counsel for applicant submits that the orders of this Tribunal have been

complied with by the respondents. Accordingly, the CP is closed. Notices are discharged.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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